

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 432
TO BE ANSWERED ON FEBRUARY 03, 2022

HOUSING FOR ALL SCHEME

NO. 432. DR. SUBHASH RAMRAO BHAMRE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is constructing houses under Housing for All Scheme and if so, the details thereof;**
- (b) the physical target fixed by the Government for construction of houses under housing for all scheme during the last five years in the State of Maharashtra;**
- (c) the details of the houses actually been constructed in the State of Maharashtra during the said period;**
- (d) the details of funds allocated under this scheme to the State of Maharashtra during the said period; and**
- (e) the other steps taken by the Government to accomplish the task of constructing houses under Housing for All Scheme in the State of Maharashtra?**

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a)&(b): Land and Colonization are State Subjects. Therefore, Schemes on housing are implemented by States/ UTs. However, Ministry of Housing and Urban Affairs under the vision of 'Housing for All' by 2022, is supplementing the efforts of States/ UTs by providing central assistance

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under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses for all eligible families/ beneficiaries. There are no targets under PMAY-U Scheme. Based on the demand, State Government prepares project proposals under PMAY-U and after due approval of State Level Sanctioning and Monitoring Committee(SLSMC) submits to the Ministry for sanctioning. Against the demand of 1.12 crore houses as validated by States/ UTs, 1.14 crore have been sanctioned by the Ministry under PMAY-U. Out of this, more than 53 lakh have been completed and delivered to the beneficiaries and remaining are in various stages of construction/ grounding. In State of Maharashtra, against validated demand of 13.50 lakh, 13.51 lakh houses have been sanctioned under PMAY-U since inception of Scheme.

(c)&(d): During the last five years, 12,82,167 houses have been sanctioned in all four verticals of PMAY-U in the State of Maharashtra. Out of this, 4,35,930 have been completed and delivered to the eligible beneficiaries. During this period, an amount of ₹21,279 crore has been sanctioned; of which ₹10,381 crore has been released.

(e) In order to achieve the vision of 'Housing for All', Ministry monitors progress of the Scheme through periodic review meetings, video-conferences and field visits. Ministry has advised States/UTs including Maharashtra to expedite the construction of sanctioned houses so that these are completed within the stipulated timeline.
